

Allahabad Bench

C Appeal No. 146/ALD/2018

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2020

NAME OF THE COMPANY: Om Shiva Fabcrafts Pvt. Ltd. Vs. ROC

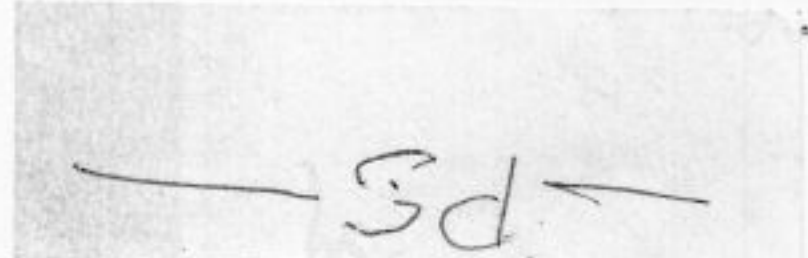
SECTION OF THE COMPANIES ACT: 252(3) of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	SHIVENDRA BAHABUR	CFSC	ROC	Shivendra
<u>2.</u>	ORABODHI KUMAR BHOOPAL	Advocate	Petitioner	P.K. Bhatnagar
<u>3.</u>	Gourav Mahajan	L.S.C.	IT Dept.	

Parties are represented by their respective counsels.

Put up on 17th February, 2020.

Dated: 13.01.2020



(JUSTICE RAJESH DAYAL KHARE)
MEMBER (J)